

GOVERNMENT OF INDIA
MINISTRY OF AYUSH
LOK SABHA
UNSTARRED QUESTION NO. 2220
TO BE ANSWERED ON 29TH JULY, 2022
AYUSH HEALTH CENTRE

2220. SHRI KRIPANATH MALLAH:

Will the Minister of **AYUSH** be pleased to state:

- (a) the salient features of Ayush wellness centres;
- (b) the number of Ayush health centres running across the country including Assam and Rajasthan as of today;
- (c) the details of target fixed and achievements made along with the impact thereof across the country;
- (d) the details of the steps taken/being taken by the Government to increase the popularity of Ayush medicines in the country;
- (e) whether the Government proposes to open more wellness centres in the country including Rajasthan and Assam; and
- (f) if so, the details thereof?

ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)

- (a) The Union Cabinet approved the proposal to operationalize 12,500 Ayush HWCs (AHWCs) through State/UT Governments under the broad umbrella of the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) in a phased manner from the year 2019-20 to 2023-24. The salient features of Ayush wellness centres are furnished in Annexure-I
- (b) Under the Centrally Sponsored Scheme of the National Ayush Mission, as per the proposals received from State/UT Governments including Assam and Rajasthan, 7553 AHWCs have been approved and as per the progress report received from respective State/UT Governments, 4084 AHWCs are functional. The State/UT wise status of approved and functional AHWCs including Assam and Rajasthan is furnished in Annexure-II.
- (c) Since, the scheme implementation comes under the purview of State/UT Governments, no target is being fixed by Government of India. However as per the report submitted by the State/UT Government, patients are visiting AHWCs and getting comprehensive primary health care as per the Ayush principles and practices which also include yoga sessions conducted at the dispensary level as well as community.
- (d) Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through State/UT Governments to increase the popularity of Ayush medicines in the Country and providing financial assistance to them as per the proposals received in their State Annual Action Plans (SAAPs). The Mission inter-alia makes

provision for the following: -

- i. Ayush Health & Wellness Centres
- ii. Co-location of AYUSH facilities at PHCs, CHCs and DHs
- iii. Up-gradation of existing standalone Government AYUSH Hospitals
- iv. Up-gradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary
- v. Setting up of up to 10/30/50 bedded integrated AYUSH Hospitals
- vi. Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals
- vii. AYUSH Public Health Programmes
- viii. Behaviour Change Communication (BCC)
- ix. Mobility support at State and District level
- x. AYUSH Gram
- xi. Infrastructural development of AYUSH Under-Graduate Institutions
- xii. Infrastructural development of AYUSH Post-Graduate Institutions/ add on PG/ Pharmacy/Para-Medical Courses

State/UT Government may avail financial assistance by submitting proposals through State Annual Action Plan (SAAP) as per NAM guidelines.

(e) to (f) Public Health being the State subject, opening wellness centres in the country including Rajasthan and Assam comes under the purview of respective State/UT Governments. However, under NAM, financial assistance is provided to State/UT Governments for upgrading Ayush dispensaries and sub health centres into Ayush HWCs. Accordingly, State/UT Governments including Rajasthan and Assam may avail financial assistance by submitting suitable proposals through State Annual Action Plans (SAAPs) as per NAM guidelines.

Annexure-I

Salient Features of Ayush Health & Wellness Centres (AHWCs)

Background:

The Union Cabinet approved the proposal to operationalize 12,500 Ayush HWCs through State/UTs in Centrally Sponsored Scheme mode and under the broad umbrella of the National AYUSH Mission (NAM) in a phased manner from the year 2019-20 to 2023-24.

Vision

- To establish a holistic wellness model based on AYUSH principles and practices.

Objectives

- To provide comprehensive primary healthcare through AYUSH using a team-based approach
- To establish a holistic wellness model based on AYUSH principles and practices focusing on preventive, promotive, curative and rehabilitative healthcare by establishing integration with existing public healthcare systems
- To provide informed choice to the needy public by making AYUSH services available.

Strategy of Implementation

The Ministry of AYUSH has been given the task of developing 12,500 HWCs under Ayushman Bharat. This will be achieved in a phased manner through State Governments and Union Territories .The funding will be through the Centrally Sponsored Scheme of National AYUSH Mission (NAM).

The Ministry of AYUSH, in consultation with States/UTs and the Ministry of Health & Family Welfare has proposed two following models for up-gradation as AYUSH Health and Wellness Centres:

- i. Up-gradation of AYUSH dispensaries
- ii. Up-gradation of existing sub health centres (SCs)

The funding for both the above models would be through National AYUSH Mission. The responsibility to upgrade and operationalize AYUSH dispensaries will rest with the Department of AYUSH. The upgraded Sub Health Centres will be operationalized by the State health departments and the fund flow in this case will be made from State AYUSH society to State health society.

Annexure-II

State/UT wise status of approved and functional Ayush Health and Wellness Centres

Sr. No.	Name of State/UT	Ayush Health and Wellness Centres approved	Functional Ayush Health and Wellness Centres
1	Andaman & Nicobar Island	6	6
2	Andhra Pradesh	110	0
3	Arunachal Pradesh	49	34
4	Assam	89	0
5	Bihar	268	18
6	Chandigarh	6	5
7	Chhattisgarh	240	124
8	Dadra & Nagar Haveli and Daman & Diu	0	0
9	Delhi	0	0
10	Goa	40	9
11	Gujarat	265	220
12	Haryana	569	347
13	Himachal Pradesh	240	240
14	Jammu & Kashmir	317	317
15	Jharkhand	267	46
16	Karnataka	176	119
17	Kerala	240	120
18	Ladakh	14	0
19	Lakshadweep	5	5
20	Madhya Pradesh	562	362
21	Maharashtra	294	271
22	Manipur	17	0
23	Meghalaya	45	0
24	Mizoram	38	24
25	Nagaland	49	4
26	Odisha	250	77
27	Puducherry	4	3
28	Punjab	217	0
29	Rajasthan	1000	484
30	Sikkim	18	18
31	Tamil Nadu	250	140
32	Telangana	421	421
33	Tripura	45	0
34	Uttar Pradesh	871	500
35	Uttarakhand	300	70
36	West Bengal	271	100
	Total	7553	4084